

**BEFORE THE NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH  
CP NO.: C.P. (IB) - 69/BB/2022  
UNDER SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE,  
2016**

**In the matter of**

Canara Bank ..... Financial Creditor

Versus

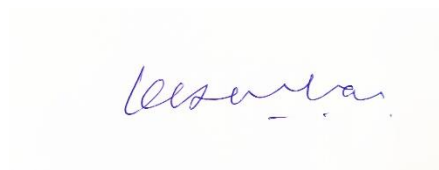
Sree Shanmuga Modern Rice Mills Pvt Ltd  
CIN No: U15313KA1994PTC016723

..... Corporate Debtor

**MEMO OF LIST OF CREDITORS UNDER REGULATION 13(2)(D)  
OF INSOLVENCY AND BANKRUPTCY BOARD OF INDIA  
(INSOLVENCY RESOLUTION PROCESS FOR CORPORATE  
PERSONS) REGULATIONS 2016 SUBMITTED BY I.R.P KANEKAL  
CHANDRASEKHAR**

The application of Corporate Insolvency Resolution Process Bengaluru Benchial Creditor, Canara Bank under Section 7 of the Insolvency and Bankruptcy Code read with Rule 6 of Insolvency and Bankruptcy (Application to Adjudicating Authority) Rules 2016, was admitted by Hon'ble National Company Law Tribunal (NCLT), Bengaluru Bench vide order dated 17/03/2023 wherein undersigned, Mr. Kanekal Chandrasekhar was appointed as Interim Resolution Professional, who is directed to take necessary actions in accordance with the relevant provisions of the Insolvency and Bankruptcy Code.

In compliance with Regulation 13(2)(d) of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulation, 2016, a list of Creditors along with amount claimed, claims admitted, security interest in respect of such claims is enclosed herewith.



Kanekal Chandrasekhar  
Registration Number: IBBI/IPA-002/IP-N00642/2018-19/11964  
AFA Valid till: 08/11/2023  
Regd Address: No 6, "Shree" 9th Cross, Bhuvaneshwari Nagar,  
Hebbalkempapura, Bengaluru-560024.  
E mail: [kanekal.chandru@gmail.com](mailto:kanekal.chandru@gmail.com)

**Place: Bengaluru**

**Date: 13.04.2023**

**Annexure A**List of Creditors as on 13.04.2023**A. FINANCIAL CREDITORS**

Sr No	Name of Member	Amount of Claim (Rs.)	Amount of Claim Admitted (Rs.)	Security Interest
1	Canara Bank	81,02,05,624	81,02,05,624	Movable as well as Immovable assets of the Corporate Debtor

**B. OPERATIONAL CREDITORS**

Sr No	Name of Member	Amount of Claim (Rs.)	Amount of Claim Admitted (Rs.)	Security Interest
1	NIL	NIL	NIL	NIL




Kanekal Chandrasekhar

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Regd Address: No 6, "Shree" 9th Cross, Bhuvaneshwari Nagar, Hebbalkempapura, Bengaluru-560024.

E mail: [kanekal.chandru@gmail.com](mailto:kanekal.chandru@gmail.com)

**Place: Bengaluru**

**Date: 13.04.2023**